

(3)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

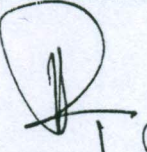
C.A.No.386/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Sun Bright Trexim Pvt.Ltd.		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nirmalya Dasgupta
  2. Pritha Babu.
  3. S. Nigam
  4. Ayad Chatterjee
- Advocates  
for petitioner


  
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
ORDER

The Ld. Counsel for the petitioner is present.

Heard the petitioner.

Reserved for orders.

  
(Jinan KR)  
Member(J)

  
(Vijai Pratap Singh)  
Member(J)